

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3303

ANSWERED ON:25.04.2012

IRREGULARITIES IN RECRUITMENT PROCESS

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Central Educational Institutions (CEIs) lack transparency in their recruitment process as several irregularities have been reported from time to time ;
- (b) if so, whether recruitment done in several CEIs where selection is made by interview without any written test, SC/ST/OBC candidates, selected on their own merit, are not counted against reserved vacancies as per the Government instructions,
- (c) if so, whether UGC has received complaints regarding violation of reservation policy in CEIs;
- (d) if so, the details thereof and the action taken thereon;
- (e) whether there is urgent need for centralised recruitment mechanism in central universities on the line of common aptitude test for admission in such universities, and
- (f) if so, the steps being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

- (a) : Central Educational Institutions (CEIs) are autonomous bodies and their recruitment procedure is formulated by their statutory bodies in accordance with their Acts, Statutes and Rules. In the Selection Committees for selection of teachers, one nominee of the Visitor is also present. Presence of Visitor's nominee ensures that all the rules and due process are followed. The selected teachers are finally approved by the Executive Council, which is the Supreme decision making body in Central Universities. The selection lists are also displayed on web-sites by respective CEIs. Therefore, there is no lack of transparency in recruitment to CEIs.
- (b) : In cases where SC/ST candidates are selected on their own merit, they are not counted against reserved vacancies. All Central Universities have to follow the rules/instructions of Government of India in the matter of implementing its reservation policy.
- (c) & (d) : UGC has informed that it has not received any specific complaint regarding violation of reservation policy in Central Universities, except University of Delhi. UGC has advised University of Delhi to implement the reservation policy at all levels of recruitment.
- (e) & (f) : Central Universities are established under respective Central Acts and are governed by provisions of the Act and the Statutes and Ordinances made there under. The Central Universities have autonomy regarding formulation of recruitment process, subject to rules of the Government for implementing reservation policy. There is no proposal for centralized recruitment mechanism in Central Universities. Government is committed to preserving the administrative and academic autonomy of all Universities.